



No. 1(42) 2011/Railway/FSSAI (Part-I)  
Food Safety and Standards Authority of India  
(A Statutory body under Ministry of Health and Family Welfare)  
(Regulatory Compliance Division)

FDA Bhavan, Kotla Road,  
New Delhi-110 002  
Dated, the 24<sup>th</sup> September, 2019

**ORDER**

**Subject: Appointment of Designated Officer for Indian Railways under Section 36 of FSS Act, 2006.**

In exercise of the powers conferred on the undersigned under Section 10(5) and Section 36 of Food Safety and Standards Act, 2006 read with Regulation 1.2.1. (1) of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, and in partial modification of previous Order bearing no. 1 (42) 2011/Railway/FSSAI (Part-I) 14.09.2019, Dr. Laxmi Meena, Additional Chief Medical Superintendent/Head Quarter, North Western Railway, Jaipur is hereby appointed as Designated Officer in place of Dr. Gautam Bandyopadhyay, North Western Railways with immediate effect until further Orders.

(Pawan Agarwal)  
Chief Executive Officer

Copy to:

1. Dr. K. Sridhar, Executive Director Health (G), Railway Board, 3<sup>rd</sup> Floor, Pragati Maidan Metro Station Building Complex, New Delhi
2. Food Safety Commissioners of all States/ UTs
3. All Divisional Heads/Central Licensing Authority/Central AOs of FSSAI.
4. Head (IT)-for uploading on the website.

(Dr. Shobhit Jain)

Executive Director (Compliance Strategy/Training)